

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.81 of 2014**

**Dated : 27<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Kerala State Electricity Board Ltd. ... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.T.George  
Ms. Kavitha**

**ORDER**

Admit. Issue notice to the Respondents returnable on 22.04.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents. ***Issue Public Notice.***

Post the matter on **22.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/kt